

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 13th November, 2018

No.HC.VII-167 (Pt.-IV)/2014/6481/A.### Hon'ble the High Court has been pleased to nominate the following Court Officials from the States of Assam, Nagaland, Mizoram and Arunachal Pradesh to participate in a training programme, on the recent applications developed and launched by the eCommittee, scheduled to be held **on 17 -18 November, 2018 in the Delhi Judicial Academy, New Delhi-**

Sl. No.	Name	Designation
ASSAM		
1.	Shri Abhijit Dutta	Systems Officer, O/o the District & Sessions Judge, Nagaon
2.	Shri Kishor Talukdar	Systems Officer, O/o the District & Sessions Judge, Kamrup (M), Guwahati
NAGALAND		
3.	Shri Phoukuo Zatsu	Developer, Gauhati High Court, Kohima Bench, Kohima
MIZORAM		
4.	Shri Micky Zoremsanga	Systems Assistant, Gauhati High Court, Aizawl Bench, Aizawl
ARUNACHAL PRADESH		
5.	Shri Dungan Khabom Singpho	Programmer, Gauhati High Court, Itanagar Bench, Naharlagun

The nominated participants are to attend the programme accordingly.

The participants will be entitled to TA & DA as admissible under the Rules.

By order,
Sd/- Dhrupad Kashyap Das
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-IV)/2014/6482 - 6502/A dated 13.11.2018

Copy forwarded for information and necessary action to:

1. The Director, Delhi Judicial Academy, New Delhi.
2. The L.R.-cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
4. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
5. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar
6. The Principal Accountant General (A&E), Assam, Beltola, Guwahati.

7. The Accountant General (A&E), Mizoram, Aizawl / Nagaland, Kohima / Arunachal Pradesh, Itanagar.
8. The Registrar (Vig. / Admn.), Gauhati High Court, Guwahati.
9. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
10. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl / Kohima Bench, Kohima / Itanagar Bench, Naharlagun. *He / she is requested to inform the nominated participant of his / her respective State accordingly.*
11. *The District & Sessions Judge, Kamrup (M), Guwahati / Nagaon. He / she is requested to inform the nominated participant of his / her respective District accordingly.*
12. Shri A. Ramesh Babu, Member (Human Resources), eCommittee, Supreme Court of India.
13. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
14. The Deputy Registrar, Finance, Gauhati High Court, Guwahati.
15. CA to the Registrar General, Gauhati High Court, Guwahati.
16. Shri Abhijit Dutta, Systems Officer, O/o the District & Sessions Judge, Nagaon
17. Shri Kishor Talukdar, Systems Officer, O/o the District & Sessions Judge, Kamrup (M), Guwahati
18. Shri Phoukuo Zatsu, Developer, Gauhati High Court, Kohima Bench, Kohima
19. Shri Micky Zoremsanga, Systems Assistant, Gauhati High Court, Aizawl Bench, Aizawl
20. Shri Dungan Khabom Singpho, Programmer, Gauhati High Court, Itanagar Bench, Naharlagun

It is for information of the nominated participants that the programme has been organized to make familiar with the Applications developed and launched by the eCommittee. After the completion of the programme, the participants are to pass their learning to other DSA and Judicial Officers. Their boarding and lodging will be provided at the Delhi Judicial Academy. They are requested to send their travel itinerary to the CPC, Gauhati High Court, Guwahati (cpc-asm@ajj.gov.in) immediately.

21. Office file.


Registrar (Judicial)